

Annexure – 7

Name of the corporate debtor: M/s Kerala Chamber of Commerce and Industry ; Date of commencement of CIRP: 21/02/2022 ; List of creditors as on: 22/03/2024 List of operational creditors (Government dues)													
Sl. No.	Details of Claimant		Details of claim received		Details of claim admitted				Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
	Department	Government	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Whether related party?	% of voting share in CoC, if applicable					
1	Kerala State GST Dept	Kerala Govt	25.03.2022	26,59,01,704.00	26,59,01,704.00	Govt dues	No	NA	NIL	NIL	-	NIL	NIL
2	EPFO, Kaloor	Kerala Govt	26.04.2022	28,39,446.00	28,39,446.00	Govt dues	No	NA	NIL	NIL	-	NIL	NIL
3	ESI, Ernakulam South	Kerala Govt	25.05.2022	11,74,514.00	11,74,514.00	Govt dues	No	NA	NIL	NIL	-	NIL	NIL
4	Commissioner of Central GST and Excise, Kochi Commissionerate	Govt. of India	04.03.2024	4,15,48,743.00	4,15,48,743.00	Govt dues	No	NA	NIL	NIL		-	
5	Kerala State Industrial Enterprises Limited	Kerala Govt	06.02.2024	33,838.00	33,838.00	Govt dues	No	NA	NIL	NIL		-	
6	Bharat Sanchar Nigam Limited	Govt. of India		7,344.76	7,344.76	Govt dues	No	NA	NIL	NIL		-	
	Total			31,15,05,589.76	31,15,05,589.76							-	